

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1204
ANSWERED ON:24.10.2008
CENTRAL TAXES AND GRANTS TO STATES
Mahtab Shri Bhartruhari;Singh Kunwar Rewati Raman

Will the Minister of FINANCE be pleased to state:

- (a) the details of Central Tax collected from and grants-in-aid provided to each State during each of the last three years;
- (b) whether the share of some States do not commensurate with their contribution;
- (c) if so, the details thereof and reasons therefor; and
- (d) the steps taken by the Central Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a): The details of Central Direct Taxes collected from each state and Union Territories are at Annexure-I A. However as the Indirect taxes are not collected state wise, amount collected at the all India level for the last three years is at Annexure-I B. Grants-in-aid provided to each state during the last three years is at Annexure-II.

(b) to (d): As the net proceeds of the Union Taxes to the State Government are released as per recommendations of the Finance Commission, Question does not arise.